

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 330 OF 2016 &
IA NOS. 683 & 685 OF 2016**

Dated: 08th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Reliance Industries Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Gaurav Mitra
Mr. Vishnu Sharma
Mr. Adarsh raj
Mr. Adarsh Rai

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Shubham Arya for R-1

ORDER

As agreed by learned counsel for the parties, list the matter on
22.03.2017.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr